

[Placed in Library See No. LT 1984/92]

- 6 A copy of the Twentieth Annual Report (Hindi and English versions) pertaining to the Execution of the Provisions of the Monopolies and Restrictive Trade Practices Act, 1969 or the period from the 1st January 1990 to the 31st December, 1990 under section 62 of the Monopolies and Restrictive Trade Practices Act, 1969

[Placed in Library. See. No. LT-1985/92]

Report of the Comptroller and Auditor General of India Union Government (No. 12 of 1991)- Commercial Hindustan Insecticides Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (Shri Rangarajan Kumaramangalam): Sir, on behalf of Dr. Chinta Mohan . I beg to lay on the Table:-

A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 12 of 1991) -Commercial Hindustan Insecticides Limited under article 151 (1) of the Constitution.

[Placed in Library. See No. LT-1986/92]

Notifications under general Insurance Business (Nationalisation) Act, 1972 and Life Insurance Corporation Act, 1956,etc

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESH-

WAR THAKUR): Sir, on behalf of Shri Dalbir Singh. I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 17A of the General Insurance Business (Nationalisation) Act, 1972:-

(i) The General Insurance (Rationalisation of Pay Scales and other Conditions of Service of Officers) (Amendment) Scheme, 1992 published in Notification No. S.O. 200 (E) in Gazette of India dated the 10th March, 1992.

(ii) The General Insurance (Rationalisation of Pay Scales and other Conditions of Service of (Amendment) Scheme, 1992 published in Notification No. S.O. 201 (E) in Gazette of India dated the 10th March, 1992. [Placed in Library. See No. LT-1987/192]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956:-

(i) The Life Insurance Corporation of India (Daily Allowance and Hotel Charges to Employees on Tour) (Amendment Rules, 1992 Published in Notification No. G.S.R. 322 (E) in Gazette of India dated the 10th March, 1992.

(ii) The Life Insurance Corporation of India (Special Area Allowance) (Amendment) Rules, 1992 Published in Noti-